

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 08TH AUGUST, 2019

No. 142-A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the High Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial officers of the rank of Civil Judge (Senior Division) named in Column no. 02 at their respective places of posting shown in Column no. 03 of the table :-

| Sl. No. | Name of the officers with designation and present place of posting/ under order of transfer | New place of posting |
|----------------|--|-----------------------------|
| 01 | 02 | 03 |
| 1. | Ms. Divya Mishra, Assistant Registrar (Judicial), Ranchi [UOP to Ranchi as Civil Judge (Sr. Division)] | Ranchi |
| 2. | Mr. Vishal Gaurav, Civil Judge (Junior Division)-cum-J.M., Ranchi [UOP to Ranchi as Civil Judge (Sr. Division)] | Ranchi |
| 3. | Mr. Abhishek Prasad, J.M.-cum-Judge Incharge, Ranchi [UOP to Ranchi as Civil Judge (Sr. Division)] | Ranchi |
| 4. | Mr. Rajesh Srivastava, Secretary, DLSA, Garhwa [UOP to Garhwa as Civil Judge (Senior Division)] | Garhwa |

Further, the concerned Principal District and Sessions Judges/ Judicial Commissioner, Ranchi are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 2849 /Apptt.

Dated Ranchi the 08th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


8.8.19
Registrar General